NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

65

Application No.2 & 4 Ors./(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

M/s. Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Mayor Foria Adv. for the Mayors

2) Parag T. Joshi Adv. for Resfondent

ORDER
Application 2 & 4 Ors./73(4)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)